

(b) whether the conference discussed the serious shortcomings and losses of the large number of cooperatives in the country;

(c) if so, the gist of the general discussion; and

(d) the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) A summary of the main decisions and recommendations of the Conference is laid on the Table of the House, [*Placed in Library See No. LT—301/71*].

(b) Yes, Sir.

(c) A statement is laid on the Table of the House. [*Placed in Library See No. LT—301/71*]

(d) The recommendations of the Conference are being sent to all State Governments and Union Territories for consideration and necessary action. They will also be examined in this Ministry for necessary action.

#### Bringing of Land Under Two Crop Irrigation System

1244. SHRI B. N. REDDY : Will the Minister of AGRICULTURE be pleased to state:

(a) whether nearly 80 per cent of our cultivable land is non-irrigated or one-crop producing per year; and

(b) if so, the steps Government propose to take to make these lands irrigated and bring them under two-crop or three-crop system?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) According to the latest land utilisation statistics available for the latest year viz. 1967-68, about 80

per cent of the total cultivated land (net) was non-irrigated and about 83% was one crop producing.

(b) Steps taken to bring more area under irrigation and under multiple cropping include; (i) giving priority to irrigation in allocating funds under the State Plan; (ii) mobilising additional financial resources from the institutional agencies for minor irrigation and command area development to the maximum extent possible; (iii) introducing modern methods for fast drilling tubewells, bore wells and boring of dugwells and for lifting of water (iv) extending rural electrification programme for energising wells tubewells; (v) strengthening groundwater organisations in the States as well as at the Centre for looking after the expanded programme; (vi) encouraging conjunctive use of surface and ground-water for providing more assured irrigation and encouraging multiple cropping; (vii) undertaking command area development programmes for more efficient and timely utilisation of the available irrigation water (viii) introducing pilot project in multiple cropping in selected blocks as a Centrally sponsored programme.

#### Representations for Lifting of Ban on Manufacture of Milk Products in Delhi

1245. SHRI S. C. SAMANTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any representations have been made with regard to lifting of ban on milk products in Delhi and districts of other States round about Delhi; and

(b) if so, the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) Yes.

(b) Government have decided that in the larger public interest, the prohibition on the manufacture of milk products will continue to operate during the ban period from 7th May, 1971 to 15th July, 1971 as mentioned in the Delhi, Meerut and Buland-